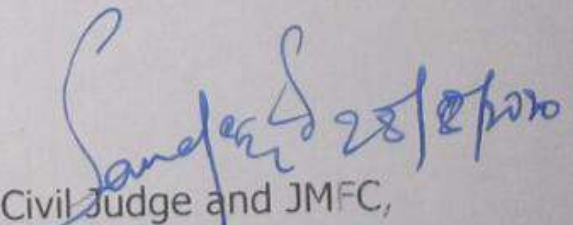


In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 29-08-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. C.C.1291/20192. PCR 73/20203. O.S. 435/20184. C.C.3424/2020 ACJ5. C.C.3413/20206. C.C.3619/2020 ACJ7. P.C.R...../20 (Devaraj)8. Cr.157/2019 Airport Traffic P.S <p><u>ORDERS</u></p> <ol style="list-style-type: none">9. O.S.488/2019 ACJ10.C.C.3487/2020	<p><u>HEARING</u></p> <ol style="list-style-type: none">1. Cr.21/2020 (Devanahalli P.S)2. Cr. 107/2019 (Devanahalli P.S3. P.C.R ../20(Murali Mohan) ACJ4. P.C.R../20 (Manjunath.J) ACJ5. P.C.R../20 (Sarika6. P.C.R../20 (Munilakshamma <p><u>SETTLEMENT</u></p> <ol style="list-style-type: none">7. O.S.276/2018 ACJ <p><u>NEW SUIT</u></p> <ol style="list-style-type: none">8. O.S.355/2020 (Manjula)9. O.S.356/2020 (Panchakshari)10 .O.S.357/2020 (Narayanaswamy)


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP
dated 24-07-2020 issued by the Hon'ble High Court of Karnataka.